

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : RLS Alloys India Pvt Ltd

**MAIN PETITION NUMBER** : CP/661/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/372(CHE)/2022 IN MA/559/2019

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Vijay through video conferencing mode.

List the matter before Regular Bench on **18.04.2023** for further hearing.

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**(SAMEER KAKAR)  
MEMBER (TECHNICAL)**

MS

—sd—

**(SANJIV JAIN)  
MEMBER (JUDICIAL)**